## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## (THROUGH VIRTUAL MODE)

WP(C) No.898/2020 CM No.1990/2020 CM No.1991/2020

Mushtaq Ahmad Peer

...Petitioner(s)

Through: Mr. Z. A. Qureshi, Sr. Advocate.

Vs.

Union Territory of J&K & Ors.

...Respondent(s)

Through:

**CORAM:** 

Hon'ble Mr. Justice Sanjay Dhar, Judge

(On Video Conference from residence at Jammu)

(ORDER) 09.06.2020

Notice be issued to the respondents in the main petition as well as in the application for interim relief through available mode.

List again on 10th of July, 2020.

(Sanjay Dhar) Judge

Srinagar 09.06.2020 "Bhat Altaf, PS"